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Government of India/Bharat Sarkar Ministry of Corporate Affairs/Korporate Karya Mantralaya

'A' Wing, 5th Floor, Shastri Bhawan, New Delhi, the 21 November, 2012

NOTIFICATION

2. The appointment is governed by the terms and conditions stipulated in the DoPT's Order No. 4/14/2011-CS.I (D) dated 12.11.2012.

lok Kumar Director

The Manager, Government of India Press, Faridabad (Haryana) – along with Hindi Version.

Endt. No.PFG(1033)/2012-Ad.I

Dated: 2) November, 2012

- 1. Shri J.S. Audhkhasi, Under Secretary, Ministry of Corporate Affairs.
- 2. The Pay and Accounts Officer, Ministry of Corporate Affairs, Paryavaran Bhawan, CGO Complex, New Delhi.
- 3. Cash Section, Ministry of Corporate Affairs, New Delhi (2 copies)
- 4. PS to CAM.
- 5. Sr. PPS to Secretary/PS to AS/JS(R)/JS(M).
- 6. General branch/Library/Vigilance Sections.
- 7. Smt. Alice Tete, Under Secretary, Department of Rural Development, Ministry of Rural Development, Krishi Bhawan, New Delhi w.r.t. their Office Order No.A-22012/01/2012-Estt.I dated 16.11.2012. It is requested that the LPC and Service Book of the Officer may be sent to this Ministry immediately.
- 8. Department of Personnel & Training (Shri G.C. Rout, Under Secretary), Lok Nayak Bhavan, New Delhi w.r.t. their Order No. 4/14/2011-CS.I (D) dated 12.11.2012.
- 9. e-Governance cell to place it on MCA website under the 'New Appointments' column.
- 10. All other officers/Sections in the Ministry of Corporate Affairs.
- 11. Service Book of the Officer.
- 12. Hindi Section for translation.
- 13. Guard File 2012.